NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

CORAM:

C. P. NO. 65(ND)14 CA. NO.

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER (J)

PRESENT: SH. MK. HANJURA

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s Associated Chemical Industries (Kanpur) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

SIGNATURE REPRESENTATION S.NO. NAME DESIGNATION

1. NARESH KUMAR ADVOCATE Associated lakes he should alake he should alake he

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ADVOCATE KUMVOBHARLAVA (1801)

ORDER

Learned counsel for the parties are present. What gets revealed from the perusal of the records is that the registered office of the company is situated at Kanpur. That being so, the learned counsel for the periodic is of the view that the jurisdiction to hear and determine the matter vests with NCLT, Allahabad. Learned counsel for the petitioner lass further stated that he has moved a transfer petition also for the transfer of the matter to NCLT, Allahabad. This application requires to be heard by the Principal Bench. Therefore, let the matter be placed before the Principal Bench on 06.09.2016 for further future directions.

(R. Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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